Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

orate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

							2		Other stakeholders, if any lociter chair infancial	
	4		_						or a state of the than financial	
		,							Employees and Government Page	
									Tailors and Covernment Direc	α
	•		_		1		1 3,633,331,00		Operational creditors (other than Workmen,)
	00	_			3.833.991.00	100	2 022 991 00		Operational extension	
						٥	0		Operational creditors (Government Dues)	7
	7	0	0					Ī	Operational creditors (Employees)	6
					0	2				,
	6	0					0		Operational creditors (Workmen)	7
	5	0	0			1		Ī	belonging to any class of creditors)	
			15			_	0		Oliverni en illaticial ci carecto (como	4
	4	0	0	0		_			Improved financial creditors (other than	
						1			to any class of creditors)	,
						_	0		Secured Illigitation of care, care, and	J.
	3	0	0	0		2			Commend financial creditors (other than belonging	
						1			class of creditors	,
		c		0	1 10,483,404,039.00		1 10,483,404,039.00		Unsecured financial creditors belonging to any	3
	S	2							of creditors	
					•	_			occured illigibility of control of the	1
	1	0	0	0	0	_			Secured financial creditors belonging to any class	
					t	Citition		ciaims		NO.
			and lineared	Cidillis	Amount of classes	No. of	Amount	No. of		
_		verification	admitted	Coloima	1	1			Category of stakeholders	
any	Annexure	claims under	claims not	contingent	admitted		received			SI.
Remarks, If		Amount of	Amount of	Amount of	Summary of claims		Summary of claims			
Amount in Rs.					are of commencement of	MILLED, D	M (INDIA) PKIVATE LI	SCES EXI	Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of	



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

Annexure 1

List of Secured Financial Creditors belonging to any class of creditors

		SI. No.		
		Name of creditor		
TOTAL		Date of receipt	Details o	
•		Amount claimed	Details of claim received	
	Z	Amount of claim admitted		
	NOT APPLICABLE	Nature of claim	Deta	
	CABLE	Amount covered by security interest	ils of clain	
		Amount covered Amount by covered by security guarantee interest	Details of claim admitted	
		Whether related party?		
		Amount of any Amount of mutual of claim of dues, not share in COC t claim that may admitted be set off		
		Amount of contingen t claim		
		Amount of any Amount mutual of claim dues, not that may admitted be set off		
		Amount of claim not admitted		
		Amount of claim n under rificatio n verificatio		(Amount in Rs.)
		Remarks , if any		In Rs.)



List of unsecured financial creditors belonging to any class of creditors

						1	SI. No.		
						PEC LIMITED	Name of creditor		
TOTAL				14.01.2022	œ	11.01.2022	Date of receipt	Details	
10.483.404.039.00						10,483,404,039.00	Amount claimed	Details of claim received	
10,483,404,039.00						10,483,404,039.00 Amount due of	Amount of claim admitted		
		Corporate Debtor	extended to the	Packing Credit	account of Export	Amount due of	Nature of claim	Details of claim admitted	
						NONE	Amount covered by guarantee	admitted	
						ON	Whether related party?		
100						100	% of voting share in CoC		
						NIL	Amount of contingent claim		
						NIL	mutual of clair dues, not that may admitte be set off	Amount	
						NONE	Amount of claim not admitted		
						NONE		Amount of	(Amc
							Remarks, if any		(Amount in Rs.)
-	-	_	-						



List of Secured Financial (other than Creditors belonging to any class of creditors)

(Amount in Rs.)

		Sl. No.	
		Name of creditor	
		Date of Amount receipt claimed	Details of claim received
			tails of claim received
		Amount of claim admitted	
		Nature of claim	De
NOIA	FOR	Amount covered covered by by security guarante interest e	tails of cla
NOI AFFEIGABLE	DI IGA	Amount Amount covered covered by by related security guarante party?	Details of claim admitted
	216	Whether related party?	ğ
		% of voting share in COC	
		% of of mutual of claim voting continge dues, not share in nt claim that may admitted COC Amount of any Amount of alaim of claim of claim of any Amount of alaim of alaim and any Amount of alaim and alaim and any Amount of alaim and alaim alaim and alaim alaim and alaim alaim and alaim alaim alaim and alaim al	
		Amount of any Amount of mutual of claim continge dues, not nt claim that may admitted be set off	Amount
		Amount of claim not admitted	ALC DE COMMUNICATION OF
		of claim under verificati on	Amount
		Amount of claim of claim under under admitted on Remarks	



List of unsecured financial creditors (other than belonging to any class of creditors)

SI. No. creditor Name of Date of receipt Details of claim received claimed Amount admitted of claim **Amount** Nature of claim Details of claim admitted NOT APPLICABLE guarante covered Amount by æ Whether party? related share in voting % of CoC continge nt claim | that may | admitted Amount be set off dues, of any Amount mutual of claim Amount not verificati of claim Amount under 0 (Amount in Rs.) Remarks , if any



List of operational creditors (Workmen)

		SI. No.		
_				
		Name of authorised representative, if any		
		Name of workman		
		Date of Amount receipt claimed	Details of claim received	
		Amount claimed	of claim ived	
	NOT /	Amount of claim admitted	D	
	NOT APPLICABLE	Nature of claim	Details of claim admitted	
	BLE	Whether related party?	alm admitt	
		% voting share in CoC, If applicabl	ed	
		% voting Amount of mutual contingent dues, that CoC, if claim may be applicable e		
		of any mutual dues, that may be set off	Amount	
		of claim under verificati on		
		of claim Amount of under claim not verificati admitted		
		Remarks, if any		Amount in Rs.



List of operational creditors (Employees)

	Sl. No.	
	Name of authorised representative, if any	
	Name of employee	
	Date of Amount receipt claimed	Details of claim received
NOT	Date of Amount receipt claimed	of claim ived
NOT APPLICABLE	Amount of claim admitted	De
BLE	Nature of claim	Details of claim
	Whether related party?	im admitted
	% of voting share in CoC, if applicabl	ğ
	ther share in claim to ty? applicabl 2 Amount of recontingent to claim to ty?	
	of any mutual dues, that may be set off	Amount
	of claim Amount of under claim not verificati admitted on	
	of any of claim Amount of mutual under claim not that may be set off	
	Remarks, if any	



List of operational creditors (Government Dues)

	SI. No.	
	Department	Detail
	Department Government	Details of Claimant
	Date of receipt	Details o
	Amount claimed	Details of claim received
Z	Amount of claim admitted	
NOT APPLICABLE	Nature of claim	Details of claim admitted
LICABLE	Whether related party?	aim admit
	Amount of Nature of claim admitted Amount of Nature of related share in CoC, and claim party? Amount of any of mutual of mutual claim of mutual under claim party? Amount of any claim of mutual under claim may be not claim set off	ted
	Amount of continge nt claim	
	of any mutual dues, that may be set off	
	atio	
	Amount of claim not admitted	
	Remarks, If any	



Name of the Corporate Debtor: PISCES EXIM (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 21.12.2021; List of creditors as on: 11.01.2022

List of operational creditors (other than Workmen, Employees and Government Dues)

	-	Sl. No.	
	GAINWELL COMMOSALES PRIVATE LIMITED		
	11.01.2022 & 14.01.2022	Date of receipt	Details
3,833,991,00	3,833,991.00	Amount claimed	Details of claim received
3,833,991.00 3,833,991.00	3,833,991.00	Amount of claim admitted	
	Amount due against the invoice for Service Charge for supply of service.	Nature of claim	Details of c
	NIL	Amount covered by security interest	Details of claim admitted
	N.	Amount covered by guarantee	4
	NO	Wheti relat part	
	NIL	% of voting share in CoC	
	NIC	Amount of contingent claim	
	NE	Amount of any mutual dues, that may be set off	
	NIL	Amount of claim under verificati on	
	NIL	her voting ed share in CCC Amount of mutual under claim that may correct the set off on the set off the set of the set off the set off the set of the set off the set of the set o	
		Remarks, If any	



Annexure 9

List of other creditors (Other than financial creditors and operational creditors)

Details of claim received Amount Date of claimed claimed admitted Details of Details of Claim Amount of claim claim Secone	еге	Amount covered by guarantee	Amount Whether covered by related guarantee party?	Amount Whether covered by related guarantee party?
Amount of claim of claim of claim claim claim claim Security Interest	guarantee	Wheti relat part		claim may be set
			claim	claim may be set
	im admitted		Amount of contingent	Amount of Amount of Amount of Claim under claim under

